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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/14/2017  
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN  
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED  
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. MOORTHY	Counsel for Petitioner	V
Balebisha	Counsel for Respondent	B

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time for making final submissions. Time is enlarged at request. Put up on 27.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

bc